

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 2 of 1996

Monday this the 12th day of February, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. N.V.John, Diesel Assistant,
Southern Railway, Ernakulam
Junction, Ernakulam residing at
Naduthedathu House, Erumamunda Post,
Malappuram Dist.
2. R.Gopakumar, Diesel Assistant
Southern Railway, Ernakulam Junction,
Ernakulam residing at Sree Nilayam
Kuttanad Post, Kottayam Dist. Applicants

(By Advocate Mr. T.C.Govindaswamy)

Vs.

1. Union of India through the
General Manager, Southern Railway,
Park Town PO, Madras.3.
2. The Chief Personnel Officer,
Southern Railway,
Park Town PO, Madras.3.
3. The Divisional Personnel Officer,
Southern Railway,
Trivandrum Division, Trivandrum.
4. The Senior Divisional Mechanical
Engineer, Southern Railway,
Trivandrum Division, Trivandrum.14.
5. R.Bhaskaran, Diesel Assistant,
Southern Railway, Quilon Junction,
Quilon.
6. A.V.Arjunan -do-
7. G.Raveendran -do-
8. N.Ramanan -do-
9. P.Murugan -do- ... Respondents

(By Advocate Mrs. Sumati Dandapani for R.1to4)

The application having been heard on 12.2.1996, the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek a direction to send them for the Training Course (LM-16) so that they will be eligible to be promoted when vacancies arise. They complain that juniors are being sent for training with the result that seniors may remain unqualified when vacancies occur. Such a situation should not occur and respondent Railways submit a junior will not be allowed to steal a march over a senior, because the senior remains untrained. We record this submission.

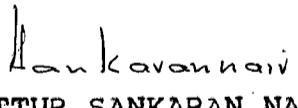
2. As far as the case on hand is concerned, respondents 5 to 9 are members of the Scheduled Caste and they will be posted only against reserved points. Applicants are general category candidates. Hence there will be no clash of interest between the two.

3. Original application is disposed of as aforesaid. No costs.

Dated the 12th February, 1996.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN